

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:4965

ANSWERED ON:13.08.2014

HITS SCHEME

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**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether the government has launched/proposed to launch Headend-In-The-Sky (HITS) operations;
- (b) if so, the details thereof and the salient features thereof;
- (c) whether the Telecom Regulatory Authority of India has made any recommendations/ suggestions in this regard;
- (d) if so, the details thereof; and
- (e) the current status of Headend -In-The-Sky operations in the country?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF INFORMATION AND BROADCASTING; ENVIRONMENT, FOREST AND CLIMATE CHANGE AND MINISTER OF STATE FOR THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRAKASH JAVADEKAR)

(a) to (e): The Telecom Regulatory Authority of India (TRAI) made its recommendations in 2007 for introduction of Headend-In-The-Sky (HITS) Services in India. Based on these recommendations, this Ministry issued the policy guidelines for HITS services in 2009 delineating therein the eligibility criteria for obtaining permission, period of permission, permissible FDI limits, technical standards etc. As per these guidelines, companies registered in India under Company's Act, 1956 are eligible to launch the HITS services after obtaining permission from the Central Government. Detailed guidelines are available at [www.mib.nic.in](http://www.mib.nic.in).

At present one company namely, Noida Software Technology Park Ltd. (NSTPL) is providing HITS Services in India and one application from M/s. Grant Investrade Limited for permission to provide HITS Services is under process.